GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:748
ANSWERED ON:01.03.2013
NATIONAL TRIBAL POLICY
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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has formulated a draft National Tribal Policy to address the issues concerning tribals like low human development index and poor development infrastructure to ensure their active participation therein;
- (b) if so, the details and salient features thereof;
- (c) whether the draft Policy has since been approved;
- (d) if so, the details thereof along with the status of its implementation; and
- (e) if not, the reasons for delay in its approval along with the time by which the same is likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (e): The Ministry of Tribal Affairs has formulated a draft National Tribal Policy in order to address the critical issues concerning tribals. However, the process for finalizations of the draft Policy has not been completed. No time frame for the finalization of the National Tribal Policy can be given at this stage.